

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

Item No. 105

CP (IB) No. 357/Chd/Pb/2022

**IN THE MATTER OF:**

**Giridhar infracon private limited**

**... Petitioner-Financial Creditor**

**Versus**

**Sky infrastructures private limited**

**... Respondent-Corporate Debtor**

**Under Section: 7, IBC 2016**

**Order delivered on 04.04.2024**

**CORAM:**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : Mr. Nahush Jain, Advocate

**For the Respondent** : Already ex parte order dated 22.02.2024

**ORDER**

It is stated by Ld. counsel for the petitioner that he has e-filed the short-written submissions. Let the hard copy of the same be filed within one week.

List the matter on 08.05.2024.

Sd/-

**(L.N. GUPTA)  
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)  
HON'BLE MEMBER (J)**